

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-104/2001/376/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 19th January, 2024.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your letter No. DJ/BAJ/2024/47 dtd. 09.01.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.01.2024 and 12.01.2024** and permission to avail **Restricted holiday on 17.01.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.01.2024 till the morning of 18.01.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdf

REGISTRAR (VIGILANCE)

Memo No. HC. VII-104/2001/377/A, dated 19.01.2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

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19/1/24

REGISTRAR (VIGILANCE)

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